

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH AT BANGALORE**

**CONTEMPT PETITION NO.170/00104/2019**

**IN**

**OA NO.170/00865/2016**

**DATED THIS THE 10<sup>TH</sup> DAY OF JANUARY, 2020**

**HON'BLE DR K B SURESH....MEMBER (J)  
HON'BLE SHRI C V SANKAR .....MEMBER (A)**

Raj Verma,  
Senior Asst. Loco Pilot  
South Western Railway  
Arsikere, Mysore Division.

...Petitioner

(By Advocate Shri.K Shivakumar)

Vs.

1. Shri.A K Singh  
General Manager,  
South Western Railway, Gadag Road,  
Hubballili-580 020.
2. Sri.V.Rajeevan,  
Principal Chief Personnel Officer,  
South Western Railway, Gadag Road,  
Hubballi-580 020.
3. Sri.R.Prasad S Ichangimath,  
Senior Divisional Personnel Officer,  
South Western Railway,  
Mysore – 570 004.

...Respondents

(By Advocate Shri.J Bhaskar Reddy, Senior Panel Counsel)

**ORDER (ORAL)**

**HON'BLE DR K.B.SURESH, MEMBER (J)**

Heard. Writ Petition No.49821/2019 has been filed before the Hon'ble High Court of Karnataka. Therefore, CP is dismissed. Notices discharged but with liberty. No order as to costs.

**(C V SANKAR)  
MEMBER (A)**

**(DR K B SURESH)  
MEMBER (J)**

/rsh//

**Annexures referred to by the Applicant in CP No.170/00104/2019**

Annexure C1: Copy of the Hon'ble Tribunal's order dated 04.02.2019

Annexure C2: Copy of the Representation dated 15.02.2019